

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 134, 185, 131 and 151 of 2012

Dated : 19th August, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 134 of 2012

The Bihar Electricity Board ... Appellant(s)

Versus

**Bihar Electricity Regulatory Commission
& Ors. ... Respondent(s)**

Counsel for the Appellant(s): Mr. Mohit Kr. Shah

Counsel for the Respondent(s): Mr. Nand Sharma (Rep) for R-1
Ms. Swapna Seshadri

Appeal No. 185 of 2012

The Bihar Electricity Board ... Appellant(s)

Versus

**Bihar Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s): Mr. Mohit Kr. Shah

Counsel for the Respondent(s): Mr. Nand Sharma (Rep) for R-1
Ms. Swapna Seshadri

Appeal No. 131 of 2012

Bihar Chamber of Commerce ... **Appellant(s)**

Versus

**Bihar Electricity Regulatory Commission
& Ors.** ... **Respondent(s)**

Counsel for the Appellant(s): Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Mohit Kr. Shah for R.2

Appeal No. 151 of 2012

The Bihar Electricity Board ... **Appellant(s)**

Versus

**Bihar Electricity Regulatory Commission
& Ors.** ... **Respondent(s)**

Counsel for the Appellant(s): Mr. Mohit Kr. Shah

Counsel for the Respondent(s): Mr. Nand Sharma (Rep) for R-1
Ms. Swapna Seshadri

ORDER

Learned counsel for the Electricity Board seeks adjournment as wants to take some instructions from his client.

Accordingly, post the matter for hearing on **19th September, 2013.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
(Technical Member)